

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**O.A.No.174/2008
Dated the 25th day of July, 2008.**

CORAM :

HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER

K Damodaran.
Power Controller/Southern Railway/Erode.
Residing at: No.9, Nayagar Street,
Kollampalayam, Erode-2. ... Applicant

By Advocate Mr.T.C.G.Swamy

V/s

- 1 Union of India represented by
The Secretary to Government of India,
Ministry of Railways,Rail Bhavan,
New Delhi
- 2 The General Manager,Southern Railway
Headquarters Office,
Park Town P.O., Chennai-3.
- 3 The Chief Personnel Officer, Southern Railway,
Headquarters Office,
Park Town P.O., Chennai-3.
- 4 The Senior Divisional Personnel Officer,
Southern Railway,
Palghat Division, Palghat
- 5 The Divisional Personnel Officer,
Southern Railway,Salem Division,
Salem
- 6 Shri Bhuvanachandran, Loco Inspector
Southern Railwyay, Salem Junction,
Salem ... Respondents

By Advocate Mr.Thomas Mathew Nellimoottil

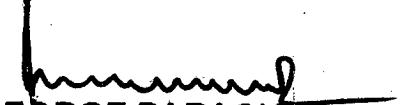
This application having been heard on 25th July, 2008, the Tribunal on the
same day delivered the following

(ORDER)

Hon'ble Mr. George Paracken, Judicial Member

The applicant has filed this OA seeking a direction to respondents to adjust him against a vacancy of Loco Inspector and to include his name at the appropriate place in Annexure A10 and A12 seniority list and to grant him the consequential benefits in preference to his juniors in Annexure A5.

When the matter was taken up today for hearing, , applicant's counsel has sought permission to withdraw the OA. Request is granted. Accordingly, the OA is dismissed as withdrawn. There shall be no orders at to costs.


GEORGE PARACKEN
JUDICIAL MEMBER

abp